

**Statement-II**

*Unutilization of Central Funds by States/UTs Under  
Nehru Rozgar Yojana From 1993-94 to 1995-96.*

(Rs. in lakhs)

Sl. No.	Name of State/UT	1993-94	1994-95	1995-96
1	2	3	4	5
1.	Andhra Pradesh	1026.83	977.37	728.50
2.	Arunachal Pradesh	6.88	34.59	49.70
3.	Assam	0.56	328.24	324.18
4.	Bihar	311.75	2.00	772.20
5.	Goa	32.15	30.50	41.45
6.	Gujarat	346.23	144.37	149.33
7.	Haryana	231.32	159.28	176.98
8.	Himachal Pradesh	7.39	-	55.69
9.	Jammu & Kashmir	90.83	-	106.74
10.	Karnataka	398.41	191.99	322.93
11.	Kerala	735.03	338.04	123.90
12.	Madhya Pradesh	1797.04	485.94	1866.28
13.	Maharashtra	103.78	405.12	708.90
14.	Manipur	153.54	39.13	156.84
15.	Meghalaya	1.61	-	111.68
16.	Mizoram	27.49	155.17	57.13
17.	Nagaland	-	-	-
18.	Orissa	227.29	-	273.85
19.	Punjab	317.66	315.30	213.38
20.	Rajasthan	843.12	520.37	545.72
21.	Sikkim	42.03	-	93.63
22.	Tamil Nadu	759.99	602.70	301.27
23.	Tripura	18.87	42.68	47.18
24.	Uttar Pradesh	3115.75	1838.09	1820.04
25.	West Bengal	223.82	979.69	1283.02
26.	A & N Islands	18.71	4.02	9.42
27.	Chandigarh	7.58	33.84	(-) <sup>12.33</sup>
28.	D & N Haveli	6.18	3.72	3.06
29.	Daman & Diu	1.89	-	39.28
30.	Delhi	65.58	7.70	-
31.	Pondicherry	6.66	14.55	16.52
Total		10925.97	7476.40	10486.47

Note : Expenditure includes element of State share also.

*[English]***Private Proposals in Nuclear Power Generation**

1881. SHRI RAM NAIK : Will the PRIME MINISTER be pleased to state :

- (a) whether several proposals for private entry into nuclear power generation are pending with the Government;
- (b) if so, the detail thereof; and
- (c) the Government reaction thereon ?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) No, Sir.

(b) and (c) Do not arise.

**Liquidity Crunch**

1882. SHRI R. SAMBASIVA RAO :  
SHRI TARIQ ANWAR :

Will the PRIME MINISTER be pleased to state :

(a) whether an attempt to bail out the Indian Oil Corporation has landed the Oil and Natural Gas Corporation into a severe cash crunch;

(b) if so, whether ONGC will be forced to borrow Rs. 1600 crore plus at market rate to service its matured loans and pay royalty to State Governments and the centre extracting crude oil;

(c) whether the ONGC has sought the Finance Ministry's permission to tap the short-term external commercial borrowings; and

(d) if so, whether any final decision in this regard has been taken ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU) : (a) IOC and ONGC have entered into a commercial arrangement whereby ONGC agreed to provide extended term of six months for the supply of crude oil and LPG.

(b) ONGC is planning to finance its funding requirements estimated at about Rs. 900 to 1000 crores through short-term borrowing upto March, 1997.

(c) Yes, Sir.

(d) No, Sir.

**Fund for JRY and EAS in  
North Eastern States**

1883. SHRI BADAL CHOUDHARY : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :